

[Print](#)**Defective Case Register from 2026-06-22 to 2026-06-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/26898/2026	RIMJHIMBALA PATI	2026-06-22	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 249 days.
2	D-BLAPL/14914/2026	BISWA RANJAN DAS	2026-06-22	Name and details of the Informant-cum- victim/relative mentioned in Annexure-1 and 2 need not be disclose and kept in closed envelop.
3	D-ABLAPL/16155/2026	PRAVAT KUMAR NAYAK	2026-06-22	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraphs not properly mentioned in petition as well as declaration of affidavit.
4	D-BLAPL/14923/2026	BISWA RANJAN DAS	2026-06-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant- cum- victim/relative mentioned in Annexure-1,2 need not be disclose and kept in closed envelop.
5	D-ABLAPL/18048/2026	BIBHUTI BHUSAN ROUT	2026-06-22	1. Page marking of Ann.1 in Index, date Chart as well as in the document not correct.
6	D-WP(C)/25006/2026	SOUMYA JYOTI BISWAL	2026-06-22	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Occupation not furnished in Affidavit and Paragraph number not furnished in Declaration. 2. Details

				Address of the op. no.1 not mentioned in cause title.
7	D-WP(C)/25071/2026	BIKRAM CHANDRA GHADEI	2026-06-22	Age of the petitioner no.3 not furnished in the cause title.
8	D-RVWPET/27082/2026	SATYABRATA MOHANTY,A.G.A	2026-06-22	Put up for SR after filing of c. copy of impugned order.
9	D-TRP(C)/23066/2026	RAJ KUMAR ROUT	2026-06-22	Defect regarding nomenclature
10	D-WP(C)/25835/2026	SUSHREE SANGITA PASAYAT	2026-06-22	Page-26 not properly arranged.
11	D-WP(C)/24699/2026	GANESH PRASAD SAMAL	2026-06-22	1. page marking not done in Annexure-2 and 4 2.Subject Code Not Furnished .
12	D-RVWPET/27140/2026		2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED District of ops 1 to 3 not mention in cause title
13	D-WP(C)/26697/2026	KAMALAKANTA NAYAK	2026-06-22	1 page -26 not legible
14	D-WP(C)/25819/2026	BIPLAB MOHANTY	2026-06-22	1. pages -93 and 94 not legible.
15	D-ABLAPL/18033/2026	ARIJEET MISHRA	2026-06-22	1. Reference certificate not correct as per FIR details.
16	D-MACA/26970/2026	ADAM ALI KHAN	2026-06-22	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 36 days.
17	D-WP(C)/26471/2026	PREMANANDA MOHANTY	2026-06-22	.Subject Code incorrectly Mentioned
18	D-RSA/27099/2026	ANANTA PRASAD THANAPATI	2026-06-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Valuation and C.Fee Payable Not Furnished.2.Put up for further S.R after rectification and Payment of D.C.Fee for computing the period of limitation.
19	D-MACA/26974/2026	ADAM ALI KHAN	2026-06-22	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 352 days.
20	D-WP(C)/26469/2026	PREMANANDA MOHANTY	2026-06-22	.Subject Code incorrectly Mentioned
21	D-MACA/26889/2026	SOMNATH ROY	2026-06-22	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 94 days

22	D-CRLREV/11324/2026	SASWATI SOUMYA SAHU	2026-06-22	1. Being aggrieved and good ground not mentioned .2 . Address of petitioner/ Informant not mentioned an affidavit. 3.Name of Informant /Victim need not be disclosed in connection with Annexure -2 and 3 .
23	D-ABLAPL/16417/2026	SUSHANTA KUMAR DAS	2026-06-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition
24	D-WP(C)/26980/2026	PRATYASISH MOHANTY	2026-06-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Ground not furnished in the petition.2. Date of Letter under Annexure-5 does not tally with Index.3.Page no.15 not neat and legible.4. Rule-8 of OAC (PIL) not complied with.
25	D-ABLAPL/18032/2026	ASHIS KUMAR MISHRA	2026-06-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Copy of ICC petition not attached with FIR. 2. Ann.2 page 9 not legible. 3. Date of Summons in Date Chart not correct.
26	D-ABLAPL/17795/2026	RAMA CHANDRA JENA	2026-06-22	Annexure -1 be kept in cover
27	D-RVWPET/25399/2026	IN PERSON	2026-06-22	1.Copy not served on Union of India.
28	D-WP(C)/26470/2026	PREMANANDA MOHANTY	2026-06-22	.Subject Code incorrectly Mentioned
29	D-ABLAPL/18105/2026	ABHISIDDHANTA SAHOO	2026-06-22	Name and details of informant /victim mentioned in the Annex-1 need not be disclose and kept in close in envelop. 2.Hologram of Rs.50/- not filed.
30	D-WP(C)/25424/2026	KUNAL KUMAR SWAIN	2026-06-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 to 23 not neat
31	D-ABLAPL/18107/2026	ABHISIDDHANTA SAHOO	2026-06-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Hologram of Rs.50/- not filed
32	D-ABLAPL/18050/2026	SIBA RANJAN POLAI	2026-06-22	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. 2. Name and other Details of Informant

				or Petitioner, who is relation of Informant appearing in entire petition be redacted. Resubmit for SR after compliance.
33	D-CRLMA/18124/2026	JNYANANANDA PANDA, C.G.C	2026-06-22	i) Dist not mention of petitioner in C.T. ii) Name of the Lower court wrongly mention in C.T. and prayer. iii) Para no. not furnished in declaration
34	D-WP(C)/26927/2026	PRADEEP KUMAR MAHAPATRA	2026-06-22	1-COURT FEE IS DEFICIENT. C.fee of Rs.5/- to be paid in cause title.
35	D-ABLAPL/18049/2026	RESHMA BEHERA	2026-06-22	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
36	D-CRLMA/18209/2026	ARIJEET MISHRA	2026-06-22	i) Sl no. 1-9 wrongly mention in petitioner no.7 at page no. 2. ii) Age of the op no. 2 does not tally with anx-3.
37	D-CRLMC/12425/2026	DEBASIS MISHRA	2026-06-22	1. Name of the Petitioner and Opp.parties are visible in page nos.2 4 5 11 14 16 19 and 20 V.nama,memo and Index.
38	D-RSA/26589/2026	ABHIRAM SWAIN	2026-06-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
39	D-CRLMA/18219/2026	SUVASHIS PATTANAIK	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-RVWPET/26538/2026	ADV.	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Op no. 3 in RVWPET not party in Writ appeal.
41	D-SAO/21351/2026	AMIT PRASAD BOSE	2026-06-22	1. Cause Title Not in order.R-6(ka) not made party.
42	D-WP(C)/24748/2026	KUNAL KUMAR SWAIN	2026-06-22	1. Paragraph 5 of the writ application not filled.
43	D-BLAPL/17728/2026	SANTOSH KUMAR MAHANTY	2026-06-22	1 Name of lower does not tally in cause Title inconection with annex-2.
44	D-WP(C)/26465/2026	PREMANANDA MOHANTY	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-RSA/26866/2026	RABINDRA NATH DEBATA	2026-06-22	1.Valuation and C.Fee Payable Not Furnished.Put up for further S.R after Filing of C.Copy of Both the Courts Below for computing the period of limitation.

46	D-ABLAPL/16854/2026	SUDEEP KUMAR SARANGI	2026-06-22	i) Paragraphs not properly mentioned in petition as well as declaration of affidavit. ii) Address and Mobile No. of Informant mentioned in page -10 (Annexure-1) be redacted. iii) Original FIR (Annexure-1) kept in closed envelop.
47	D-WA/22854/2026	SAIBRATA RATH	2026-06-22	i) Anx-5 wrongly mention in page no. 51. ii) Put up for SR after removal of defects and disposal of I.A. no. 1798/2026.
48	D-CRLA/16375/2026	SALAUDDIN KHAN	2026-06-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.fee Rs. 21/- to be paid on c.copy of annex.1 2. Status of the appellant not furnished in C.T.
49	D-RSA/26474/2026	ANJAN KUMAR BISWAL	2026-06-22	1. Court Fee Rs.2245/- Payable Not Paid. Put up for further S.R after payment of C.Fee for computing the period of limitation.
50	D-CMAPL/25968/2026	ADV	2026-06-22	Put up for SR after filing of c. copy of impugned order.
51	D-CMAPL/26734/2026	RAJ KISHORE SWAIN	2026-06-22	Put up for SR after filing of c. copy of impugned order.
52	D-ABLAPL/16237/2026	GOPINATH MISHRA	2026-06-22	Name and details of Informant-cum-victim mentioned in Annexure-1 be redacted.
53	D-WA/22805/2026	DEBENDRA KUMAR SAHOO,A.G.A	2026-06-22	i) Status of the appellant not furnished. ii) Op no. 3 in wpc (OAC) not made a party in appeal memo.
54	D-WP(C)/27152/2026	SHASHI BHUSAN JENA	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-CONTC/24239/2026	LAXMIDHAR PANGARI	2026-06-22	i) Wp(c) no. and its date of disposal not correctly mentioned on the top of the Index.ii) Reference certificate not furnished.iii) For further S.R. after filing of cause title of the WP(c) no. 24403/2023.
56	D-CMAPL/25791/2026	MANAS KUMAR CHAND	2026-06-22	Put up for SR after filing of c. copy of impugned order.
57	D-WP(C)/27150/2026	CHANDRAKANTA NAYAK	2026-06-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 17 and 38 not neat.
58	D-WP(C)/27165/2026	RAMESH KUMAR SAHU	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
59	D-CRLMP/17502/2026	PARSURAM PARIJA	2026-06-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim /Informant from the petition
60	D-CRLA/12137/2026	SIDHARTHA MISHRA	2026-06-22	S.R. will be made after filing of free copy/ c.copy of order dtd.21-01-2026 vide annex.1.2. As per index annex.2 not filed.
61	D-MACA/23966/2026	BIJAYA KUMAR SAHOO	2026-06-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
62	D-CRLMP/14487/2026	AMITAV TRIPATHY	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-CRLMP/14514/2026	AMIT PRASAD BOSE	2026-06-22	Name of the deponent in affidavit not tally with C.T,v.nama and also affidavit.
64	D-MACA/26979/2026	ADAM ALI KHAN	2026-06-22	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 32 days
65	D-CMP/27071/2026	SUVASHISH PATTANAİK	2026-06-22	Pages No-21 to 23 not available
66	D-BLAPL/17697/2026	JITENDRA KUMAR DIGAL	2026-06-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Page no. 12 not legible. i)Relation with the informant of the accused be redacted from para-2 and 7. iv) C.Copy of Rejection order not filed. v) For further S.R. after removal of defect.
67	D-WP(C)/25430/2026	JAMINIKANTA DAS	2026-06-22	Date not mentioned in the V>Nama.
68	D-WP(C)/25448/2026	AMIT KUMAR DAS	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Age not mentioned in the affidavit
69	D-WP(C)/25450/2026	PRAFULLA CHANDRA DAS	2026-06-22	Page marking not tally with Index and book mark
70	D-RVWPET/26868/2026	RABINDRA NATH DEBATA	2026-06-22	Put up for SR after filing of c. copy of impugned order
71	D-CRLA/14083/2026	ANJAN KUMAR BISWAL	2026-06-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. CRLA NO. not furnished in ref. certificate.
72	D-TRP(C)/26302/2026	SURYAKANTA DWIBEDI	2026-06-22	Paragraph No.3 repeated twice.
73	D-RVWPET/26872/2026	RABINDRA NATH DEBATA	2026-06-22	Put up for SR after filing of c. copy of impugned order
74	D-CRLMP/13651/2026	CHIRANJEEV BIDYABHUSHAN	2026-06-22	1. Annex-1 and 2 not properly arranged as per Index.
75	D-WA/23049/2026	GYANA RANJAN MAHAPATRA	2026-06-22	Put up for SR after filing of c. copy of impugned order.
76	D-WP(C)/26779/2026	RAMESH CHANDRA OJHA	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-CONTC/24876/2026	PRABIN DAS	2026-06-22	i) Address of the contemnor not correctly furnished.ii) For further S.R. after filing of cause title of wp(c) no. 33522/2025.
78	D-ABLAPL/17937/2026	SANTOSH KUMAR DASH	2026-06-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of synopsis and date chart not correct. 2. PS case No. in CT not correct. 3. Application not properly addressed to Honorable court. 4. Name of Pet No.3 in CT not tally with signature.
79	D-WP(C)/24762/2026	TAPAN KUMAR BISWAL	2026-06-22	Age of the petitioner no.7 not furnished in the cause title.
80	D-ABLAPL/16931/2026	SUSANTA KUMAR TRIPATHY	2026-06-22	1. Page Nos. 9 and 10 are not legible properly.
81	D-CRLA/14566/2026	DINESH KUMAR MOHANTY	2026-06-22	1. Deponent signature in affidavit not tally with the name mentioning in declaration of all I.As.
82	D-BLAPL/17648/2026	HEMANTA KUMAR MOHANTA	2026-06-22	. Pending before the court mentioned in the cause title not tally with rejection order. 2. In reference certificate BLAPL no wrongly mentioned 8388/2025 instead of 9388/2025

83	D-RVWPET/18592/2026	DR. JITENDRA KUMAR LENKA	2026-06-22	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
84	D-SAO/21811/2026	SUKANTA KUMAR NAYAK	2026-06-22	1.Respondents No-2 to 9 not made Parties.
85	D-CONTC/26933/2026	ADV.	2026-06-22	i) Annexures marked in page 8 of the petition not tally with Index.
86	D-BLAPL/17651/2026	JAGADIP SAHOO	2026-06-22	1. T.R case no not furnished in cause title of the application
87	D-WP(C)/24991/2026	DR. JANMEJAYA RAY	2026-06-22	1. Year of the WPC case not correctly furnished in cause title.
88	D-BLAPL/17647/2026	SURYAKANTA DASH	2026-06-22	1. Year of G.R case no wrongly furnished in cause title, paragraph-1 and prayer of the application.
89	D-OTAPL/26603/2026	S.K.ROYCHOUDHURY,SR.S.C	2026-06-22	further SR after disposal of IA reg calculation of limitation, being aggrieved not furnished
90	D-BLAPL/15729/2026	DURGA PRASAD JENA	2026-06-22	1. Redacted xerox copy of Annex-1 to be filed.
91	D-ABLAPL/15204/2026	BICHITRA NARAYANA SATAPATHY	2026-06-22	i) Name of the victim and her husband s name be redacted from page 10 in sl. no. 12.
92	D-OTAPL/24328/2026	BISMAY ANAND PRUSTY (SR. ADV.)	2026-06-22	further SR after disposal of IA reg calculation of limitation
93	D-CRLMC/15710/2026	SUDEEP KUMAR SARANGI	2026-06-22	1. Name of the Lower court not mentioned in cause title and Prayer of the petition.
94	D-ABLAPL/18120/2026	SANJIT MISHRA	2026-06-22	1. Annexure-1 not page marked in Index and file.
95	D-BLAPL/17708/2026	MANAS KUMAR CHAND	2026-06-22	Put up SR after redacting the name of informant/ relatives/address from all annexures and to be kept seal cover the same.
96	D-RVWPET/24303/2026	ADAM ALI KHAN	2026-06-22	1. Period of Delay 73 days delay. 2. Authentication fee due on the Appellate Court Judgement Payable Rs-2.25/- Rs-2/- paid. Rs-0.25/- to be paid.
97	D-ABLAPL/18026/2026	CHIRANJIB ROUT	2026-06-22	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
98	D-ABLAPL/18121/2026	SATYA RANJAN MULIA	2026-06-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
99	D-WP(C)/25382/2026		2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the affidavit.
100	D-EXP/25443/2026	MOHIT KUMAR PATI	2026-06-22	Put up for SR after filing of c. copy of impugned order.
101	D-ABLAPL/18029/2026	ARIJEET MISHRA	2026-06-22	1. One unredacted copy of FIR has been attached after vakalatanama. The same should be deleted. Resubmit for SR after compliance.
102	D-ABLAPL/18122/2026	BISWABHUSAN MISHRA	2026-06-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. L.A.A.fee of Rs10/- not paid in V.nama.2.Annexure-1 not properly page marked in Index. Put up for further S.R.
103	D-BLAPL/17746/2026	RAKESH KUMAR DAS	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration.
104	D-ABLAPL/18052/2026	BYOMAKESH TRIPATHY	2026-06-22	1. Deficit Court Fee of Rs.10 to be paid on Vakalatanama.
105	D-CRLMC/16848/2026	SANTOSH KUMAR MAHANTY	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. No. of CrI.Misc. case under Annexure-1 does not tally with Index,Synopsis,Date chart and petition.2. Paragraph no. not correctly furnished in declaration.
106	D-ABLAPL/16724/2026	SULOCHANA PATRO	2026-06-22	1.Address and Mobile number of Informant redacting from the page no.8.
107	D-ABLAPL/18126/2026	KULDEEP MOHANTY	2026-06-22	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
108	D-WP(C)/26640/2026	SATYA RANJAN ACHARYA	2026-06-22	Annexure-3 not correct in averments.
109	D-BLAPL/17758/2026	MANASI SETHI	2026-06-22	1. Page nos.12 and 13 not neat and legible.
110	D-BLAPL/17714/2026	DEBASNAN DAS	2026-06-22	Put Up SR after redacting the name Informant/ VICTIM/Relatives and address from Annex-1 and to be kept seal cover the same
111	D-BLAPL/17765/2026	SANJEEV UDGATA	2026-06-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. C.Copy /Free copy of rejection order to be filed.
112	D-CRLMC/16851/2026	SANTOSH KUMAR MAHANTY	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. No.of Crl.Misc.case under Annexure-1 does not tally with Index,Synopsis,Date chart and petition.
113	D-ABLAPL/17928/2026	SANJIB KUMAR BHANJADEO	2026-06-22	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
114	D-CRLMP/15784/2026	KODANDA KUMAR BHUYAN	2026-06-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 20 not neat.2.Rs.2.00 not paid in V>Nama
115	D-WP(C)/25761/2026	AMIT PRASAD BOSE	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-WP(C)/27093/2026	SUBASH CHANDRA SAHOO	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
117	D-ABLAPL/18054/2026	BYOMAKESH TRIPATHY	2026-06-22	1. Deficit Court fee of Rs.10 to be paid on V.nama.
118	D-ABLAPL/17929/2026	DHIRENDRA KUMAR MOHAPATRA	2026-06-22	1. Name of lower court in CT and Prayer not tally. 2. Page 13 missing in Ann.1.
119	D-ABLAPL/18058/2026	BYOMAKESH TRIPATHY	2026-06-22	Court fees of Rs. 11/- not affixed in V.nama.(Only Rs. 1/- affixed).
120	D-CRLA/12135/2026	SIDHARTHA MISHRA	2026-06-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the place not mentioned in the order, in being aggrieved.2. As per index annex.2 not attached herewith.3. Further S.R. will be made after filing of C.copy /Free copy of order dtd.21-01-2026 reg. limitation
121	D-WP(C)/25019/2026	UMAKANTA MISHRA	2026-06-22	1. After page no.48 one page not paginated. 2.Subject Code Not Furnished .
122	D-CRLA/13945/2026	JNYANANANDA PANDA	2026-06-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Authorization not furnished for another petitioner in both affidavits.
123	D-ABLAPL/17921/2026	DEEPAK RANJAN PARIDA	2026-06-22	1. In Index, page marking not done correctly.
124	D-ABLAPL/18059/2026	BYOMAKESH TRIPATHY	2026-06-22	Court fees of Rs.10/- not affixed in V.nama (Only Rs.2/- affixed).
125	D-ABLAPL/17931/2026	BISWABHUSAN DAS	2026-06-22	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
126	D-CRLA/14563/2026	DINESH KUMAR MOHANTY	2026-06-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
127	D-CONTC/21510/2026	ADV.	2026-06-22	i) CONTC. no. not mentioned in reference certificate and prayer of the petition.
128	D-ABLAPL/17934/2026	JNYANANANDA PANDA	2026-06-22	1. Ann. No. mentioned in Para 4 and 5 not correct.
129	D-ABLAPL/18055/2026	BYOMAKESH TRIPATHY	2026-06-22	1. Deficit Court Fee of Rs.10 to be paid on V.nama.
130	D-CRLA/14553/2026	PRATIK NAYAK	2026-06-22	1.Date of FIR. in index not tally with annex.1. 2. Name of the informant with address reflected in the FIR be kept in cover.
131	D-WP(C)/25816/2026	BHABANI SHANKAR RAYAGURU	2026-06-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking not done correctly . After page 17 marked as 19 2.Petition not correctly addressed to Honorable Court
132	D-CRLMP/15788/2026	KODANDA KUMAR BHUYAN	2026-06-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 16 not neat.2. Page 71 not available.3.Rs.2.00 not paid in V>Nama.
133	D-ABLAPL/13402/2026	DEEPAK KUMAR DAS	2026-06-22	30-OTHER DEFECT (IF ANY) i)Name and address of the informant be redacted from para -2 of the petition. ii) For further S. R.
134	D-BLAPL/17626/2026	SASWATA PATNAIK	2026-06-22	1. In declaration under affidavit, no. of paragraphs not furnished.
135	D-WP(C)/24895/2026	DURGA PRASAD PANIGRAHI	2026-06-22	.Subject Code Not Furnished .
136	D-ABLAPL/12859/2026	SANJIT MISHRA	2026-06-22	31-As per standing order the details of victim/informant shall not be

				mentioned in the petition.) Relation of the victim with her family members(petitioner) be redacted from para-2 of the petition , page 10 12. ii) For further S.R.
137	D-BLAPL/17744/2026	KURESH PRASAD DASH	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
138	D-WP(C)/25418/2026	ASHOK KUMAR MOHAPATRA	2026-06-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of petition vide annex-2 not tally with index.Paragraph not correctly mentioned in the affidavit.
139	D-CRLA/12214/2026	KHUSBU PANIGRAHI	2026-06-22	put up SR after redacting the name of informant/ victim relatives from Ammex-5 and same also to be kept seal cover.
140	D-CRLMC/16308/2026	SANJAY KUMAR PRADHAN	2026-06-22	1. GR case number not correctly furnished in Cause title. 2. certified copy of Annex-3 not filed.
141	D-MACA/26674/2026	SUBRAT SATPATHY	2026-06-22	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Period of Delay 40 days
142	D-WP(C)/25421/2026	SURYASNATA MOHAPATRA	2026-06-22	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.12/- not paid.Annexture -3 not mentioned in the petition copy.
143	D-BLAPL/16197/2026	NIRANJAN PANDA	2026-06-22	1. C.Copy of rejection order to be filed.Put up for further S.R.
144	D-BLAPL/17642/2026	GYANENDRA MALLICK	2026-06-22	. Free copy / certified copy of Rejection order not filled.
145	D-CRLREV/18231/2026	JYOTIRMAYA SAHOO	2026-06-22	1 Annex- 1 and 2 not mentioned petition
146	D-ABLAPL/18096/2026	SARAT CHANDRA MEKAP	2026-06-22	In C.title, Petitioner No. 1-3 wrongly mentioned as father of S. Behera instead of S/o.
147	D-WP(C)/24697/2026	PRAVAT KUMAR MOHANTY	2026-06-22	1. After page 24, two pages not page marked.
148	D-TRPCRL/16036/2026	BISWAJIT PASAYAT	2026-06-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
149	D-BLAPL/16220/2026	NARASINGH NARAYAN NAYAK	2026-06-22	Name and details of Informant-cum-victim/relation mentioned in Annexure-1 need not be disclose and kept in closed envelop

150	D- MACA/26691/2026	KAPILA CHARAN NAYAK	2026-06- 22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Court Fee of Rs, 7,500/ payable, not paid
151	D-WP(C)/25388/2026	ASHOK KUMAR MOHAPATRA	2026-06- 22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit